

tograph Act 1952 and the guidelines issued thereunder. According to these guidelines, the Board shall *inter alia* ensure that human sensibilities are not offended by vulgarity, obscenity and depravity.

Working Girls Hostels in Delhi

901. SHRIMATI SUMATI ORAON : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of applicants in the waiting list for accommodation in working girls hostels in Delhi ; and

(b) the action being taken to open more hostels in Delhi ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) There are 188 applicants in the waiting list for accommodation in 8 Working Women's Hostels constructed with the assistance of the Government of India in Delhi.

(b) 5 Working Women's Hostels (including expansion of existing hostels) assisted by the Government of India are under construction. These will provide accommodation to 531 working women. The Government of India will also consider further proposals for Working Women's Hostels in Delhi on receipt of applications from the voluntary organisations through the Delhi Administration.

Proposal to extend metro rail network upto Salt Lake City

902. SHRI R. P. DAS : Will the Minister of TRANSPORT be pleased to state :

(a) whether her Ministry has any proposal to extend its metro rail net-work upto Salt Lake City beyond Eastern Bypass ;

(b) if so, the salient features of the proposal ; and

(c) whether necessary approval has been accorded by her Ministry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is no proposal of this nature under consideration at present.

(b) Does not arise.

(c) Does not arise.

News item captioned "Get off Bula's Back please"

903. SHRI SODE RAMAIAH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether his attention has been drawn to the news item captioned "Get off Bula's Back, please"; appearing in "The Times of India", New Delhi, dated 28th May, 1986 wherein it has been reported that ever since swimmer Bula Chowdhury returned to India interrupting her training in Australia, "Sports Federation of India has done nothing but its best to harm and hinder the progress of one of India's best women swimmers"; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) The Swimming Federation of India has denied that it has done anything to harm or hinder the progress of the swimmer. The Federation has also stated that it has provided the swimmer all the necessary facilities for improving her performance in swimming. The Government, on its part, has obtained the services of the same Australian coach who trained the swimmer in Australia and is now imparting training to swimmers of the Asian Games coaching camp in Delhi which includes the swimmer mentioned in the Question.

Dues to Calcutta Port Trust to Howrah Municipal Corporation

904. SHRI HANNAN MOLLAH ;